

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI****ORDER**

The following transfer and postings are hereby made in official exigency, with immediate effect:

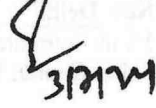
Sl. No.	Name, Desig. & Emp. Code (Ms./Sh.)	From	To
1	Sanjeev Kumar JA E C: 73900277	Ahlmad in the Court of Ms. Kanika Handa, Judicial Magistrate First Class (NI Act-04), South-East, Saket Courts, New Delhi	JA in Computer Branch, South, Saket Courts, New Delhi
2	Yogender Kumar JA E C: 55491310	JA in Computer Branch, South, Saket Courts, New Delhi	Ahlmad in the Court of Ms. Kanika Handa, Judicial Magistrate First Class (NI Act-04), South-East, Saket Courts, New Delhi
3	Narender Kumar Gupta JA E C: 13025	Ahlmad in the Court of Sh. Ankit Mehta, ASJ, SC-POCSO, West, THC, Delhi	JA in Care Taking Branch, Central, THC, Delhi
4	Dev Dutt Kumar JA E C: 18980019	JA in Care Taking Branch, Central, THC, Delhi	Ahlmad in the Court of Sh. Ankit Mehta, ASJ, SC-POCSO, West, THC, Delhi
5	Pooja JA E C: 34902932	Ahlmad in the Court of Ms. Shipra Dhankar, Judicial Magistrate First Class -01 (Immoral Traffic), Central, THC, Delhi	Ahlmad in the Court of Sh. Jitender Singh, ASJ, Electricity, North-West, Rohini, Delhi
6	Vijay Dabas JA E C: 62790352	Ahlmad in the Court of Sh. Jitender Singh, ASJ, Electricity, North-West, Rohini, Delhi	Ahlmad in the Court of Ms. Shipra Dhankar, Judicial Magistrate First Class -01 (Immoral Traffic), Central, THC, Delhi
7	Nidhi Lamba Gahlot JA E C: 14346326	Reader in the Court of Ms. Sukhvinder Kaur, Principal Judge, Family Court, Patiala House Courts, New Delhi ( <i>on diverted capacity</i> )	Reader in the Court of Sh. Vikas Dhull, DJ (Commercial Court)-02, (South-West), Dwarka Courts, New Delhi
8	Gautam Rana SJA E C: 96469225	Reader in the Court of Sh. Vikas Dhull, DJ (Commercial Court)-02, (South-West), Dwarka Courts, New Delhi	Reader in the Court of Ms. Sukhvinder Kaur, Principal Judge, Family Court, Patiala House Courts, New Delhi ( <i>on diverted capacity</i> )
9	Smriti Aggarwal JJA E C: 12655907	Ahlmad in the Court of Ms. Isra Zaidi, Judicial Magistrate First Class (Mahila Court)-02, Shahdara, KKD, Delhi	Ahlmad in the Court of Sh. Devanshu Sajlan, Ld. Judicial Magistrate First Class -07, West, THC, Delhi
10	Anu Chhabra JA E C: 29176308	Ahlmad in the court of Sh. Devanshu Sajlan, Judicial Magistrate First Class -07, West, THC, Delhi	Ahlmad in the Court of Ms. Isra Zaidi, Judicial Magistrate First Class (Mahila Court)-02, Shahdara, KKD, Delhi
11	Mukesh Dalal JJA E C: 52192113	Asst. Ahlmad in the Court of Dr. Surender Mohit Singh, District Judge-01, East, KKD, Delhi	Asst. Ahlmad in the Court of Sh. Ajay Garg, ASJ (FTSC) POCSO, South, Saket Courts, New Delhi
12	Anurag Dwivedi JJA E C: 1644169	Asst. Ahlmad in the Court of Sh. Ajay Garg, ASJ (FTSC) POCSO, South, Saket Courts, New Delhi	Asst. Ahlmad in the Court of Dr. Surender Mohit Singh, District Judge-01, East, KKD, Delhi
13	Vijay Anand JA E C: 59026596	JA in Office Pool, Central, THC, Delhi	Reader in the Court of Ms. Neha Goel, Judicial Magistrate First Class NI Act-02, Central, THC, Delhi
14	Deepak Munjal JA E C: 99579467	Ahlmad in the Court of Ms. Tista Shah, ARC-01, Central, THC, Delhi	JA/Branch Incharge in Judge's Library, THC, Delhi

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3724

15	Jai Bhagwan SJA E.C.: 13478	SJA/Branch Incharge in Judge's Library, THC, Delhi	SJA in Record Room/ Digitization Cell, RACC, Delhi
16	Narender Kumar JA E.C.: 12069	JA in Record Room/Digitization Cell, RACC, Delhi	Ahlmad in the Court of Ms. Tista Shah, ARC-01, Central, THC, Delhi

Note :

- (i) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- (ii) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.



(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 39973-40079 /P&T/Admn.II/THC/HQs/2024

Dated, Delhi the 03 JUL 2024

**Copy forwarded for information and necessary action to:**

1. The Worthy Registrar General, Hon'ble High Court of Delhi
2. All the Principal District & Sessions Judge(s) concerned, Delhi/New Delhi
3. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
4. The Officers concerned.
5. The Personal Office of the undersigned.
6. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
7. The DDO, Accounts Branch concerned for necessary action.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned for immediate compliance.



Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi